Dr. Rama Rao: Did the Government try to invite Indian experts in this matter before inviting others?

Oral Answers

Shri K. D. Malaviya: We have given the fact that we have invited these two gentlemen from outside and they are associated with our people here.

Shri T. S. A. Chettiar: I heard that two training centres are being estab-lished at Delhi and Mysore. When do the Government expect them to start functioning?

Shri K. D. Malaviya: Very soon.

Shri S. N. Das: What is the strength of the team?

Shri K. D. Malaviya: I have already mentioned that two gentlemen have gentlemen have been invited.

Shri Kelappan: From which country are the Members of the team drawn?

Shri K. D. Malaviya: One is from Canada: Mr. Norman Mc Lawren. The other is from the United Kingdom.

Sardar Hukam Singh: What happened to our request to the UNESCO for the loaning of the services of Mr. Green for audio-visual research?

Shri K. D. Malaviya: He could not come.

Shri Kelappan: Will the Government consider the question of sending our experts to those countries instead of getting those experts from foreign countries over here?

Shri K. D. Malaviya: It is a short term training course. The UNESCO has sent them and they have come. In three months they will produce a good number of persons.

BIHAR CENSUS REPORT

*518. Shri A. C. Guha: Will the Minister of Home Affairs be pleased to ∡state:

- (a) whether the attention of Government has been drawn to the report published in the Amrita Bazar Patrika (Calcutta-edition) dated 12th October, 1952, that Bihar Census Report is being held up due to the missing of a number of census slips of Manbhum district:
- (b) whether there is any truth in the report; and
- (c) if so, whether Government have made any enquiry into the matter?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) and (c). The report is an inaccurate version of a temporary confusion which arose in the sorting of census slips in the Census Tabulation Office at Hazaribagh. When this came to the which arose in the sorting of census slips in the Census Tabulation Office at Hazaribagh. When this came to the notice of the Superintendent of Census Operations, Bihar, he made prompt and satisfactory arrangements for restoring proper working in that office. According to a report received from this officer, all slips of Manbhum district as of every district of Chota Nagpur Division were duly accounted for and used for the preparation of tables. The tables relating to the Manbhum district as well as of the State as a whole were subsequently completed and received in the office of the Registrar General. It is likely that the census tabulation work in this State was delayed by about two months as a result of this confusion.

Shri A. C. Guha: Is there any truth in this, that at least for some time these slips were not found in the office and were reported to be missing?

Shri Datar: The Tables were found. Shri Datar: The Tables were found. The confusion was that certain slips were being used for tabulating certain entries in respect of Ticket No. 2, Means of Livelihood. What was done was, after using the figures therein, they were not properly placed back in the bundle where they ought to have been placed. They were placed elsewhere. That is the reason why confusion arose. sion arose.

Shri A. C. Guha: Is there any truth in this, that at first directions were issued that the language column in these slips might be left vacant, and then directions were issued that these should be filled up in pencil, and if so, whether Government have taken any

Shri Datar: I may inform the House that this confusion has nothing to do with the tabulation relating to langu-ages. That is Ticket No. 9. No instructions to my knowledge have been issued. At that time this tabulation relating to languages was not under preparation at all.

Mr. Speaker: Next question.

Shri Gidwani: 519.

Shri Velayudhan: This is a question relating to a particular individual, a lady. Is it permissible?

Mr. Speaker: It has been admitted cause the Speaker thought that it because the Speaker was permissible.

Shri Velayudhan: So many innocent questions have been rejected.

Mr. Speaker: Yes; Question No. 519.